

Punjab Vidhan Sabha

Supplimentary List

List of Unstarred Questions (converted as such from being Starred Questions) for the sitting of the Punjab Vidhan Sabha held on

Tuesday 12th March 2024

Compensation to landowners and farm workers affected by floods during 2023.

***926(CU) Sardar Partap Singh Bajwa, Sh. Kunwar Vijay Pratap Singh, Sardar Sukhjinder Singh Randhawa**

Will the Minister of Revenue be pleased to state that: -

- a) The total area of Punjab affected by floods during 2023; crop-wise and district-wise details;
- b) The total amount of compensation paid by the government to the people affected by floods during the year 2023 for the loss of houses and loss of domestic animals (livestock) due to floods, varying from district to district in the state;
- c) Whether there has been any loss of human life in the state during these floods; if so, what are the details of district-wise compensation given by the government to the affected families;
- d) What relief and rescue efforts were undertaken during this period?

ਰੋਪੜ ਦੀਆਂ ਸਰਕਾਰੀ ਮਾਈਨਿੰਗ ਖੱਡਾਂ ਦੇ ਵੇਰਵੇ

***927(CU) Sardar Partap Singh Bajwa:-**

ਕੀ ਮਾਈਨਿੰਗ ਅਤੇ ਸਿਓਲੋਜੀ ਮੰਤਰੀ ਕਿਰਪਾ ਕਰਕੇ ਦੱਸਣਗੇ ਕਿ:-

ੳ) ਕੀ ਇਸ ਵਕਤ ਜ਼ਿਲ੍ਹਾ ਰੋਪੜ ਵਿੱਚ ਕਿੰਨੀਆਂ ਸਰਕਾਰੀ ਮਾਈਨਿੰਗ ਖੱਡਾਂ ਚੱਲ ਰਹੀਆਂ ਹਨ ;

ਅ) ਸਰਕਾਰ ਵੱਲੋਂ ਮਾਰਚ, 2022 ਤੋਂ ਹੁਣ ਤੱਕ ਅਲਾਟ ਕੀਤੀਆਂ ਖੱਡਾਂ ਅਤੇ ਜਿਨ੍ਹਾਂ ਪਾਰਟੀਆਂ ਨੂੰ ਇਹ ਅਲਾਟ ਕੀਤੀਆਂ ਹਨ ਉਨ੍ਹਾਂ ਦੀ ਗਿਣਤੀ ਅਤੇ ਪ੍ਰਤੀ ਸਾਲ ਇਨ੍ਹਾਂ ਤੋਂ ਕੁੱਲ ਕਿੰਨੀ ਆਮਦਨ ਹੋਈ; ਵੇਰਵੇ ਸਹਿਤ ਦੱਸਿਆ ਜਾਵੇ?

Approval to Red Category Industry

***929(CU) Sardar Partap Singh Bajwa:-**

*Will the Chief Minister be pleased to state-

- a) the names and locations where the Red Category industry has been granted approval till date alongwith the details thereof;
- b) whether there is any proposal under consideration of the Government to set up an industry in the reserved Red Zone Area of district Gurdaspur;
- c) the necessary guidelines/instructions to protect the people of the area from the health hazards associated with the category of 'Red Zone Area' ?

Details of Centrally Sponsored Schemes

***932(CU) Sardar Partap Singh Bajwa:-**

Will the Finance Minister be pleased to state-

- a) the scheme-wise details of centrally sponsored schemes during the year 2022-23 and 2023-24; and the details of funds utilised and allocated for such schemes by the Punjab State;
- b) the details of such schemes which could not be availed of due to non-contribution of matching grants;

Details of loans taken by the government after coming to power till date.

***933(CU) Sardar Partap Singh Bajwa:-**

Will the Minister of Finance be pleased to state the loan raised by the Government after coming into power till date together with the justification and utilization thereof?

Widening of narrow bridge over Sirhind Feeder Canal and Rajasthan Feeder Canal

***942(CU) Sardar Gurdit Singh:-**

Will the Agriculture Minister be pleased to state whether it is a fact that a narrow bridge is constructed over the two major canals Sirhind Feeder Canal and Rajasthan Feeder Canal on the link road side Kalan - Moran Wali - Chandbaja in Faridkot Constituency ; if so , whether there is any proposal under consideration of the Government to widen this bridge ; if so , the time by which it will be done ?

Compensation for crop loss due to floods during 2023 - 2024

***959(CU) Dr. Raj Kumar:-**

Will the Revenue Minister be pleased to state the district - wise total amount of compensation disbursed to farmers for the loss of their crops due to floods in the State during 2023 - 2024 togetherwith the criteria adopted by the government ?

Details of funds allocated to Amritsar under National Clean Air Programme (NCAP)

***966(CU) Sh. Kunwar Vijay Pratap Singh:-**

Will the Local Government Minister be pleased to state : -

- a) the total amount of funds allocated to the Amritsar Municipal Corporation under National Clean Air Programme (NCAP) ;
- b) the details of the various projects initiated and completed under this programme in Amritsar city ?

Details of Projects launched in Amritsar Municipal Corporation under Smart City Mission

***967(CU) Sh. Kunwar Vijay Pratap Singh:-**

Will the Local Government Minister be pleased to state : -

- a) the total amount of funds allocated to the Municipal Corporation of Amritsar under the Smart City Mission ;
- b) the details of various projects initiated , completed and ongoing under this mission in the Amritsar city; and
- c) the criterion for selecting such projects for the purpose of finalization of works and projects ?

To make arrangement of cleanliness at Sri Muktsar Sahib

***974(CU) Sardar Jagdeep Singh Kaka Brar:-**

Will the Local Government Minister be pleased to state whether Sri Muktsar Sahib and Abohar are two such cities of Punjab that came in the list of the dirtiest cities in India; if so, the action taken by the department to remove this stigma, so far; whether there is any proposal under consideration of the Government to increase the recruitment of sweepers to manage cleanliness properly in Sri Muktsar Sahib; if so, the time by which it is likely to be done?

Formulation of agricultural policy

***982(CU) Sardar Sukhjinder Singh Randhawa:-**

Will the Agriculture Minister be pleased to state whether any new agricultural policy has been formulated by the present Government; if so, a copy of the policy be laid on the table of the House?

To check the pollution caused by ash of Guru Gobind Singh Thermal Plant, Ghanauli, Ropar

***985(CU) Sh. Dinesh Kumar Chadha:-**

Will the Chief Minister be pleased to state the steps taken by the Government to check the pollution prevailing in nearby villages due to flying ash of Guru Gobind Singh Thermal Plant, Ghanauli, Ropar alongwith the plan to check the same in future?

Details of Grants distributed for development of cities

***991(CU) Sardar Sukhjinder Singh Randhawa:-**

Will the Local Government Minister be pleased to state the total developmental grants distributed / released by the present Government in urban / semi - urban areas Municipality, Municipal Councils and Nagar Panchayats in the State so far?

To check the increasing number of stray dogs in the State

***992(CU) Dr. Sukhwinder Kumar Sukhi:-**

Will the Local Government Minister be pleased to state :

(a) whether any action has been taken by the Government to check the increasing number of stray dogs in the State to check the alarming increase in stray dog bites;

(b) if the reply to part (a) above be in the affirmative, whether the directions issued by the Hon'ble 'Punjab and Haryana High Court' in this regard have been complied with by the Government; whether any compensation is paid to such victims; the details thereof?

Details of personnel recruited for Sadak Suraksha Force (S.S.F)

***994(CU) Sh. Vikramjit Singh Chaudhary:-**

Will the Chief Minister be pleased to state :-

a) Whether it is correct that the Government has established the Road Safety Force (S.S.F) in the State; if so, the details of its budget;

b) the number of employees recruited for S.S.F by the Government;

c) Whether S.S.F includes paramedics to provide emergency services; if so, the number of such personnel and the details of the training provided to them to deal with emergency health situations and save lives togetherwith the number of lives saved so far since S.S.F has been launched ?

To run P.I.M.S. Jalandhar as a Government hospital

***997(CU) Sh. Vikramjit Singh Chaudhary:-**

Will the Health and Family Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to run the Punjab Institute of Medical Sciences (PIMS) Jalandhar; if so, the steps taken by the government to take over Punjab Institute of Medical Sciences (PIMS) and run it as a government hospital; the details thereof?

Details of Cooperative Agricultural Societies of Constituency Banga

***1002(CU) Dr. Sukhwinder Kumar Sukhi:-**

Will the Chief Minister be pleased to state the total number of co-operative Agricultural societies Constituency Banga (

District Shaheed Bhagat Singh Nagar) togetherwith the number of various co-operative Agricultural societies out of the same lying shut ; the details thereof?

Details of recruitment of Jail Wardens during the year 2023 - 2024

***1003(CU) Dr. Sukhwinder Kumar Sukhi:-**

Will the Chief Minister be pleased to state the total number of jail wardens recruited by the Government in the year 2023 and 2024 alongwith the criteria adopted for this recruitment; the details be provided thereof?

Details of sanctioned posts of Dinanagar Municipal Committee

***1013(CU) Smt. Aruna Chaudhary:-**

Will the Local Government Minister be pleased to state: -

a) the category-wise sanctioned posts in the Dinanagar Municipal Committee and the number of posts lying vacant at present;

b) the time by which these vacant posts are likely to be filled up by the Government; the details thereof?

Details of Smart City Projects in Municipal Corporation Jalandhar

***1015(CU) Sh. Avtar Singh Junior:-**

Will the Local Government Minister be pleased to state: -

a) whether it is a fact that various development projects have been started under Smart City Projects in Municipal Corporation Jalandhar; if so, the details of the following various projects be provided;

1. Burlton Park Sports Hub,
2. Surface Water,
3. Wariana Bio-Mining Project;

b) the total cost of the above project, date of allocation/date of commencement of the project and the present status of the above projects?

Repair/widening of roads in Sanaur Constituency

***1030(CU) Sardar Harmit Singh Pathanmajra:-**

Will the Agriculture Minister be pleased to state whether the Government intends to repair/widen the roads in Sanaur Constituency as the condition of the roads is quite dipalidated; if so, the time by which it is likely to be done?

To brickline Minors in Sanaur Constituency

***1031(CU) Sardar Harmit Singh Pathanmajra:-**

Will the Water Resources Minister be pleased to state:-

a) whether the Government intends to brickline the Minors in the Sanaur Constituency, if so, the time by which it is likely to be done;

b) the time by which the villages not yet connected with the minors will be connected?

Setting up of Industry at Sanaur Constituency

***1032(CU) Sardar Harmit Singh Pathanmajra:-**

Will the Chief Minister be pleased to state whether the Government intends to set up an industry in Sanaur Constituency; if so, by when?

To open a College at Sanaur Constituency

***1033(CU) Sardar Harmit Singh Pathanmajra:-**

Will the Higher Education Minister be pleased to state whether the Government intends to open a college in the Sanaur Constituency; if so, the time by which it is likely to be done?

Details of Loans given by Cooperative Societies of Constituency Khadoor Sahib

***1037(CU) Sardar Manjinder Singh Lalpura:-**

Will the Chief Minister be pleased to state: -

a) the total number of cooperative societies running in the Constituency Khadoor Sahib and the amount of loans given by the same alongwith the details of members to whom the loan has been given;

b) whether full recovery has been made from the members who have been given loans, if not, the action being taken by the department in this regard alongwith the details thereof?

Construction of concrete embankment from village Dhunde to village Kambo along the Beas River

***1039(CU) Sardar Manjinder Singh Lalpura:-**

Will the Water Resources Minister be pleased to state whether the Government intends to construct a concrete embankment from village Dhunde to village Kambo along the Beas River in the Constituency Khadoor Sahib to save the lands of farmers from the threat of river water; if so, the time by which it will be done ?

Repair of road from village Fatiabad to Mankadeke (about 5.56 km)

***1040(CU) Sardar Manjinder Singh Lalpura:-**

Will the Minister of Public Will the Public Works (B & R) Minister be pleased to state whether it is a fact that the condition of the road from village Fatiabad to Mankadeke road (length about 5.56 km) in the Constituency Khadoor Sahib is quite dilapidated and, the repair of which is due since year 2016; if so, whether there is any proposal under consideration of the Government to reconstruct this road; if so, the time by which it is likely to be done ?

ਘਰ-ਘਰ ਵਿੱਚ ਰਾਸ਼ਨ ਵੰਡਣਾ

***1045(CU) Sh. Amrinder Singh Raja Warring:-**

ਕੀ ਖੁਰਾਕ ਅਤੇ ਸਿਵਲ ਸਪਲਾਈ ਮੰਤਰੀ ਕਿਰਪਾ ਕਰਕੇ ਦੱਸਣਗੇ ਕਿ:-

ੳ) ਘਰ-ਘਰ ਰਾਸ਼ਨ ਸਕੀਮ ਲਈ ਕਿੰਨੀ ਰਕਮ ਰਾਖਵੀਂ ਰੱਖੀ ਗਈ ਸੀ ਅਤੇ ਇਹ ਰਾਸ਼ਨ ਹੁਣ ਤੱਕ ਕਿੰਨੇ ਘਰਾਂ ਵਿੱਚ ਪਹੁੰਚਾਇਆ ਗਿਆ;

ਅ) ਕੀ ਰਾਸ਼ਨ ਘਰ-ਘਰ ਵੰਡਣ ਦੀ ਥਾਂ ਇੱਕੋ ਜਗ੍ਹਾ ਵੰਡਿਆ ਗਿਆ ਸੀ; ਜੇਕਰ ਹਾਂ ਤਾਂ ਇਸ ਸਬੰਧੀ ਹੁਣ ਤੱਕ ਕੀ ਕਾਰਵਾਈ ਕੀਤੀ ਗਈ ਹੈ; ਵੇਰਵੇ ਸਹਿਤ ਦੱਸਿਆ ਜਾਵੇ;

ੲ) ਸਰਕਾਰ ਵੱਲੋਂ ਘਰ-ਘਰ ਰਾਸ਼ਨ ਪਹੁੰਚਾਉਣ ਲਈ ਹਰ ਮਹੀਨੇ ਕਿੰਨਾ ਖਰਚ ਕੀਤਾ ਜਾ ਰਿਹਾ ਹੈ ਅਤੇ ਠੇਕਾ ਕਿਸ ਕੰਪਨੀ ਨੂੰ ਦਿੱਤਾ ਗਿਆ ਹੈ; ਕੰਪਨੀ ਦੇ ਨਾਮ ਸਹਿਤ ਵਿਸਤ੍ਰਿਤ ਜਾਣਕਾਰੀ ਦਿੱਤੀ ਜਾਵੇ?

Managing Rain Water Drainage in Ludhiana South Constituency

***1046(CU) Smt. Rajinder Pal Kaur:-**

Will the Local Government Minister be pleased to state whether it is a fact that there are no proper storm water drainage systems in the Ludhiana South constituency , due to which the local people have to suffer a lot; if so, whether there is any proposal under consideration of the Government to solve the said problem; if so, the time by which it is likely to be done ?

Elevating sewerage and drinking water pipes at Ludhiana South Constituency

***1048(CU) Smt. Rajinder Pal Kaur:-**

Will the Local Government Minister be pleased to state whether it is a fact that sewerage and drinking water pipes were laid long time back in the Constituency Ludhiana South , which have now become about 6 feet deep , due to which the local people are facing a lot of problems; if so, whether there is any proposal under consideration of the government to raise the sewerage and drinking water pipes in the Constituency Ludhiana South; if so, the time by which it will be done ?

To solve the sewage and water problem in the unauthorised colonies at Ludhiana South

***1049(CU) Smt. Rajinder Pal Kaur:-**

Will the Local Government Minister be pleased to state whether it is a fact that the unauthorised colonies at Ludhiana South have a huge sewage water problem, the colonies are always waterlogged due to overpopulation and overuse of water; if so, whether there is any proposal under consideration of the government to solve this problem of the people; if so, the time by which it is likely to be done ?

Protection of Gill Canal passing through Ludhiana South from contamination

***1050(CU) Smt. Rajinder Pal Kaur:-**

Will the Local Government Minister be pleased to state whether there is any proposal under consideration of the Government to save the Gill Canal passing through Ludhiana South from the contamination being caused by the garbage dumped daily by the local people; if so, the time by which it is likely to be done ?

Starting the sewerage of Banga city smoothly

***1053(CU) Dr. Sukhwinder Kumar Sukhi:-**

Will the Local Government Minister be pleased to state : -

a) whether it is a fact that the sewerage pipes of the city remain clogged and are overflowing due to improper drainage of water from the sewerage pipes of the city / area of Banga falling within the limits of the Municipal Council , Banga (District Shaheed Bhagat Singh Nagar);

b) if the reply to part (a) above be in the affirmative , whether there is any proposal under consideration of the Government for the smooth operation of the sewerage of Banga city; if so, the time by which it is likely to be done if not , the reasons

therefor?

Non - agricultural lending by cooperative societies to the general public

***1055(CU) Dr. Nachhatar Pal:-**

Will the Chief Minister be pleased to state whether it is a fact that agriculture loans at 3 to 4 per cent interest and non - agriculture loans at 13 per cent are given by cooperative societies to the members of the societies; if so, whether the government is considering any proposal to give non - agriculture loans at 3 to 4 per cent interest to the general public as well; if so, the time by which it is likely to be done ?

Details of Tax returns from the sale of tobacco products in the State for the years 2022-2023 and 2023-2024 (so far)

***1057(CU) Sh. Avtar Singh Junior:-**

Will the Finance Minister be pleased to state: -

a) the year-wise total tax amount received by the State Government from the sale of tobacco products in the State in the year 2022-2023 and 2023-2024 (so far);

b) the year-wise total amount provided by the State Government in the budget for the help of cancer patients out of the above mentioned amount in the year 2022-2023 and 2023-2024 (so far); the amount allocated to cancer patients during these years?

Details of M.S.P given to Cultivators of Punjab on Moong Dal

***1059(CU) Sh. Avtar Singh Junior:-**

Will the Agriculture Minister be pleased to state : -

(a) the district - wise total area under Moong Dal cultivation in Punjab and its production during the years 2022 - 2023 and 2023 - 2024;

(b) whether the state government has procured the above mentiond Moong Dal on M.S.P; if so, the quantity and the amount paid to the cultivators during these years;

c) year-wise the total annual allocation made by the State Government to the farmers for procurement of Moong Dal during 2022 - 2023 and 2023 - 2024 ?

Relocation of Palethi at Moga Constituency

***1060(CU) Dr. Amandeep Kaur:-**

Will the Local Government Minister be pleased to state: -

a) whether it is a fact that the Palethi situated at Moga near Gandhi Road, is causing daily traffic problems and accidents

due to the presence of educational institutions and residential areas near it;

b) If so, whether there is any proposal under consideration of the Government to relocate it keeping in view the problems faced by the people; if so, the time by which it is likely to be done ?

Number of Houses built under E.W.S. in the State

***1064(CU) Sardar Ajit Pal Singh Kohli:-**

Will the Chief Minister be pleased to state : -

a) the total number of houses Constructed under E.W.S in the State at present;

b) the number of houses constructed in district Patiala as referred to in part (a) above togetherwith the location of the said houses;

c) the number of aforesaid houses alongwith the locations where the same are proposed to be constructed during the financial year 2024-25;

(d) whether all the houses as mentioned in part (b) above been handed over to the needy families and been given occupation of the same; the details thereof ?

Formulation of Organ Donation Policy

***1065(CU) Sardar Ajit Pal Singh Kohli:-**

Will the Health and Family Welfare Minister be pleased to state: -

a) the Organ donation policy in the State; the details thereof;

b) the number of applications received in the State in the last two years as mentioned in part (a) above togetherwith the number of applications out of the same under which the organs were donated;

c) whether there is any proposal of the Government to formulate a new policy as mentioned in the above part (a); if so, the details thereof?

Installation of CCTV cameras in the cities of the State

***1066(CU) Sardar Ajit Pal Singh Kohli:-**

Will the Local Government Minister be pleased to state : -

a) the number of cities which have been fully covered under CCTV cameras in the state;

b) whether all these CCTV cameras are in working condition alongwith the purposes these cameras are being used for;

c) the details of cities of the State which have been declared as the dark zones by the Government, where there are no cctv cameras;

d) the time as to when these CCTV cameras are likely to be installed in the rest of the citites so as to completely cover the state under the same ?

Details of fire brigade stations in the State

***1070(CU) Sardar Ajit Pal Singh Kohli:-**

Will the Local Government Minister be pleased to state: -

- a) the number of fire brigade stations in the State at present togetherwith the number of fire brigade stations in working condition alongwith the locations thereof;
- b) the number of fire brigade posts out of the same and whether all posts are filled; if not, the details whereat these posts are lying vacant;
- c) whether the Government will provide the fire brigade vehicles and fill the posts in all the Corporations/Councils across Punjab in the coming financial year;
- d) whether the Government will purchase small fire brigade vehicles to reach out the interior of all the cities having narrow streets and roads; if so, the time by which it will be done?

Details of authorised and unauthorised kiosks on Majitha Road

***1072(CU) Sh. Kunwar Vijay Pratap Singh:-**

Will the Local Government Minister be pleased to state: -

- (a) the number of authorized and unauthorized kiosks built on Majitha Road in Amritsar North Constituency; the complete details of the proprietor's name, address, phone number and type of business be mentioned thereof;
- (b) the criteria for building authorized kiosks; a copy of the notification, rule, order pertaining to the same be provided thereof?

To Construct Kandi canal embankment and road

***1074(CU) Sardar Karambir Singh:-**

Will the Water Resources Minister be pleased to state whether it is a fact that the Kandi Canal has been constructed from Talwara to Balachaur in the Constituency Dasuya, but there are no banks of the canal nor has any new route been built, which is causing accidents every day; if so, whether there is any proposal under consideration of the Government to build a road along its banks; if so, the time by which this work will be started?

To Fill up the posts of Doctors/Staff in Government Hospital, Kamahi Devi

***1075(CU) Sardar Karambir Singh:-**

Will the Health and Family Welfare Minister be pleased to state: -

- a) the total number of posts of doctors and staff in the Government Hospital at Kamahi Devi, Dasuya togetherwith the

number of posts filled up;

b) whether there is any proposal under consideration of the Government to fill up the vacant posts; if so, the time by which it will be done?

To accord Handesra Sub-Tehsil status

***1076(CU) Sardar Kuljit Singh Randhawa:-**

Will the Revenue and Rehabilitation Minister be pleased to state whether there is any proposal under the consideration of the Government to accord Handesara a sub-tehsil status in the Constituency Derabassi; if so, the time by which it is likely to be done?

Setting up of Sugar Mill at Handesara

***1077(CU) Sardar Kuljit Singh Randhawa:-**

Will the Chief Minister be pleased to state whether is any proposal under consideration of the Government to set up a Sugar Mill at Handesara in Constituency Derabassi; if so, the time by which the same will be set-up?

Opening of Science Centre at Constituency Derabassi

***1079(CU) Sardar Kuljit Singh Randhawa:-**

Will the Chief Minister be pleased to state whether it is a fact that whether there is any proposal under consideration of the Government to open a Science Centre at Dera Bassi Constituency under the supervision of Pushpa Gujral Science City, Kapurthala; if so, the current status thereof; if not, the time by which the Science centre at Dera Bassi Constituency will be started alongwith the details thereof?

Removal of encroachment from Zirakpur

***1080(CU) Sardar Kuljit Singh Randhawa:-**

Will the Local Government Minister be pleased to state:-

a) the total extend of government land encroachment upon at Zirakpur in Constituency Dera Bassi district ;

b) the action being taken by the government to remove these encroachments alongwith the time by which these encroachments will be removed; the details thereof ?

To upgrade Baltana Police Post as a Police Station

***1082(CU) Sardar Kuljit Singh Randhawa:-**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to convert Baltana Police Post into a Police Station at Zirakpur; if so, the time by which Baltana Police Post will be upgraded as a Police Station?

Details of land acquired in villages under Green Field Expressway at Constituency Derabassi

***1083(CU) Sardar Kuljit Singh Randhawa:-**

Will the Revenue and Rehabilitation Minister be pleased to state :-

a) the total number of villages whose land has been acquired under the Green Field Expressway at Constituency Dera Bassi;

b) the time as to when the award of lands of villages falling under village Rajomjara to shatabgarh area is likely to be passed alongwith the time by when the money for the lands is likely to be provided to the concerned people; the details thereof?

To carry out the desilting work at Ghaggar river under Derabassi Constituency

***1084(CU) Sardar Kuljit Singh Randhawa:-**

Will the Water Resources Minister be pleased to state the time by which the desilting work will be started at Ghaggar river under Dera Bassi Constituency so that the people can be saved from the loss of life and property due to floods during the rainy season?

To develop park in Zirakpur city

***1085(CU) Sardar Kuljit Singh Randhawa:-**

Will the Local Government Minister be pleased to state:-

a) the total number of parks in the Zirakpur city falling in at Constituency Derabassi and the details of places they are located;

b) whether the government is considering to develop more parks in view of the increasing population of Zirakpur; if so, the time by which will the said parks will be developed; the details thereof?

Making way for the ancient heritage Chaali Khuh Park at Amritsar East Constituency

***1089(CU) Smt. Jeevan Jyot Kaur:-**

Will the Local Government Minister be pleased to state whether it is a fact that no route has been provided for the ancient heritage Chaali khuh park at Amritsar East Constituency while constructing the under pass at Jaura Phatak, which is causing a lot of hardship to the people to visit this heritage park; if so, whether there is any proposal under consideration of the

Government to preserve this heritage and provide a route through the under pass for this park; if so, the time by which it is likely to be done?

Shifting of Government Market of Amritsar South Constituency

***1090(CU) Smt. Jeevan Jyot Kaur:-**

Will the Animal Husbandry Minister be pleased to state :-

- a) whether it is a fact that the goat market at Constituency Amritsar South is running illegally in place of the Corporation;
- b) whether it is also a fact that it should be run at the cattle market ;
- c) whether any revenue is received by the Government from this market;
- d) whether there is any proposal under consideration of the Government to shift the above mentioned goat market to the cattle market at Constituency Amritsar East; if so, the time by which it is likely to be done ?

Details of funds received by Gram Panchayat Kathiala, Block Dhyampur

***1093(CU) Sardar Sukhjinder Singh Randhawa:-**

Will the Rural Development and Panchayats Minister be pleased to state :-

- a) the funds received by Gram Panchayat Kathiala, Block Dhyampur District Gurdaspur on the occasion of 550th Birth Anniversary of Sri Guru Nanak Dev Ji in the year 2019;
- b) the detail of grant received during the 14th and 15th Finance Commission;
- c) the detail of revenue generated from the bidding of Panchayat land during the last 6 financial years;
- d) the grant-wise and item-wise details of expenditure incurred in each case of aforesaid grants till date ?

To start the water works of village Khuian Sarwar and village Haripur

***1095(CU) Sh. Sandeep Jakhar:-**

Will the Water Supply and Sanitation Minister be pleased to state whether it is a fact that the newly constructed waterworks at village Khuian Sarwar and village Haripur, which were to be completed in December 2022 at village Khuian Sarwar and in May 2022 at village Haripura, have been closed for the last two years; if so, the time by which the same are likely to be started ?

To release the pending Budget for Multi - Speciality Veterinary Hospital at village Sappanwali in Abohar Constituency

***1096(CU) Sh. Sandeep Jakhar:-**

Will the Animal Husbandry Minister be pleased to state whether it is a fact that the previous government sanctioned a project

worth rupees 62.10 crore for Multi - Speciality Veterinary hospital and Regional Research Centre at village Sappanwali in Abohar Constituency, district Fazilka out of which rupees 10₹ crore was released in 2021 and rupees ₹6 crore was sanctioned in the 2022 - 2023 budget, but no amount was released despite the approval; if so, the plan of the government in this regard and the time by which it is likely to be materialise ?

To complete the renovation work of Mandi No. 4 and 9 of Abohar

***1098(CU) Sh. Sandeep Jakhar:-**

Will the Local Government Minister be pleased to state whether it is a fact that the ongoing renovation work in Abohar's Mandi No. 4 and 9 was to be done at a cost of Rs. 2.70 crores, out of which Rs. 70 lakhs are yet to be released; if so, the time by which remaining funds will be released and the time by which the work will be completed?

Completion of Abha Park in Abohar Constituency

***1099(CU) Sh. Sandeep Jakhar:-**

Will the Local Government Minister be pleased to state whether it is a fact that the ongoing work of Abha Park in the Abohar Constituency is laying suspended for a long time; if so, the time by which this work is likely to be completed?

Completion of construction work of new fish farm at village Kilianwali

***1100(CU) Sh. Sandeep Jakhar:-**

Will the Animal Husbandry and Fisheries Minister be pleased to state the time by which the construction work of the new fish farm/training centre (Pung Fish) at village Kilianwali in Abohar Constituency will be completed?

Commencement of cotton sowing operations

***1101(CU) Sh. Sandeep Jakhar:-**

Will the Agriculture and Farmers Welfare Minister be pleased to state the plan of the government for cotton growers who are to begin cotton planting operations in three months alongwith the estimated area of the cotton crop ?

Revamping of pending roads under Punjab Mandi Board Abohar

***1102(CU) Sh. Sandeep Jakhar:-**

Will the Agriculture Minister be pleased to state the time as to when the repair and renovation work of total 36 roads of 84.16 km length lying pending since long under Punjab Mandi Board Abohar is likely to be completed ?

Widening of Link Road

***1103(CU) Sh. Sandeep Jakhar:-**

Will the Agriculture Minister be pleased to state the time by which the work of widening the link road from Daulatpura (Gaushala) to village Dewan Khara from Abohar to Sri Ganganagar National Highway No. 62 will be completed?

Proportion of Employees in Bhakra Beas Management Board

***1105(CU) Sh. Sandeep Jakhar:-**

Will the Water Resources Minister be pleased to state: -

(a) the ratio of management staff between Punjab and Haryana in the Bhakra Beas Management Board alongwith the number of posts vacant from Punjab's quota;

(b) whether it is a fact that the payments of the vacant posts are also being made from Punjab's quota?

Resolving the damage caused by floods in Constituency Ropar

***1117(CU) Sh. Dinesh Kumar Chadha:-**

Will the Water Resources Minister be pleased to state the details of the breach of water embankments, non-cleaning of water resources, closure of culverts and clogged water drainage, etc. in the last rainy season in the Constituency Ropar identified for floods; the steps are being taken to address these issues; the detail be provided?

Details of Planned Roads in Ropar Constituency

***1118(CU) Sh. Dinesh Kumar Chadha:-**

Will the Public Works (B&R) Minister be pleased to state the detail of roads in the Ropar Constituency which have been declared as Planned roads so far and the details of roads sought to be declared as Planned roads by the district office of the department; the steps being taken to meet this demand?

Status of Proposal for Pucca Grain Markets at Nurpur Bedi and Takhatgarh

***1119(CU) Sh. Dinesh Kumar Chadha:-**

Will the Agriculture Minister be pleased to state the status of the proposal sent for the pucca grain markets of Nurpurbedi and Takhatgarh in Nurpurbedi block of district Ropar and the steps being taken to build pucca mandis at these places?

Progress of Kisan Urja Suraksha Utthan Maha-Abhiyaan (KUSUM) in the State

***1120(CU) Sh. Dinesh Kumar Chadha:-**

Will the New and Renewable Energy Minister be pleased to state the progress made to date since the implementation of all components of the Kisan Urja Suraksha Utthan Maha-Abhiyaan (KUSUM) scheme in the State; the details thereof?

To Create a separate Board for Kandi area

***1141(CU) Sardar Karambir Singh:-**

Will the Agriculture Minister be pleased to state the Constituency Dasuya is adjacent to the border of Himachal and is mostly in the middle of the low hills and is different from the whole of Punjab in every aspect and the problems of the Kandi areas are also different from other Constituencies; if so, whether there is any proposal under consideration of the Government to form a development board to solve the problems of the people; if so, the time by which it is likely to be done?

The details of subsidized seeds for cotton sowing

***1144(CU) Sh. Sandeep Jakhar:-**

Will the Agriculture Minister be pleased to state whether it is a fact that last year the Government gave subsidized seeds for cotton sowing but that crop turned out to be bad, and due to poor quality seeds, weather disturbances, lack of extension services and pest infestation, farmers have lost crores of rupees; if so, the precautions taken by the Government in this regard; the details be provided?

To regularize the outsourced Corona Warriors working at Baba Farid University

***1145(CU) Sardar Gurdit Singh:-**

Will the Medical Education and Research Minister be pleased to state whether there is any proposal under consideration of the Government to regularize the outsourced staff working at Baba Farid University of Health Sciences, Faridkot including Nursing Staff who have served as Corona Warriors; if so, the time by which it is likely to be done?

Compensation for flood damage in the area of Tehsil Sultanpur Lodhi

***1164(CU) Rana Inder Partap Singh:-**

Will the Revenue and Rehabilitation Minister be pleased to state whether the special girdawari for the loss of crops, etc. of the cultivators and landlords affected by the recent flood damage in the Tehsil Sultanpur Lodhi has been completed and the compensation has been paid accordingly; if so, the details thereof and if not, the reasons therefor?

To formulate a plan for utilization of surplus water by drilling deep bores in the canal/river bed area

***1166(CU) Rana Inder Partap Singh:-**

Will the Water Resources Minister be pleased to state: -

- (a) the maximum and minimum water availability in the canals/rivers in the State varying during the peak and lean periods;
- (b) the States, which are given additional share out of the water mentioned in part (a) above;
- (c) whether the Government intends to utilise the excess water by drilling deep bores in the bed area of the concerned canals/rivers with the purpose of recharging the steadily depleting water level in the State?